

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-56(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017**

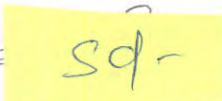
**NAME OF THE COMPANY: M/s. Steel India Corporation V/s. M/s. Shree Radha Raman
Packaging Pvt. Ltd.**

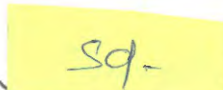
SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Order

The compliance of Section 9(3(b)) has been made to come up for further consideration on 27th
April 2017.


[S.K. MOHAPATRA]
MEMBER [T]


[INA MALHOTRA]
MEMBER [J]